

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

UNSTARRED QUESTION NO:4476  
ANSWERED ON:07.09.2012  
TRANSFER OF LAND IN VIPER ISLAND  
Ray Shri Bishnu Pada

**Will the Minister of TOURISM be pleased to state:**

- (a) the date on which transfer of the land in Viper Island handed over to the Department of IP&T, after resuming it from the Livestock Cooperative Society;
- (b) whether any meeting was held for transferring/assigning land to Viper Island on lease basis to NRI members of the Livestock Cooperative Society; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHA)

(a): Development and promotion of tourism destinations and products is primarily the responsibility of respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects identified in consultation with them, subject to availability of funds, inter-se-priority and adherence to scheme guidelines.

Andaman & Nicobar Administration has informed that the land in Viper Island was allotted to Tourism Department on 22.11.2009.

(b) to (c): No such information is available.